

N O T I C E

IT IS HEREBY NOTIFIED for the information of all concerned including the Advocates and the parties appearing in-person at **High Court of Bombay at Principal Seat**, that due to acute shortage of staff owing to disruption in train services, the Regular Benches are unable to take up the matters on their respective boards. Judicial Proceedings for the day, thus, stand suspended. Those matters on the board today will be taken up tomorrow, i.e. **07th August 2020, through Video Conference** subject to availability of adequate number of staff and support system.

Video Conference access instructions will be communicated to all concerned.

Date 6th Day of August, 2020.

By Order

Sd/-
(M.W.Chandwani)
Prothonotary and Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I)
High Court, A.S. Bombay.